

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5024
ANSWERED ON:25.04.2013
MANDATORY VOTING SYSTEM
Karwariya Shri Kapil Muni

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any democratic countries in the world have made voting in elections to the legislative bodies mandatory to their citizens;
- (b) if so, the details thereof;
- (c) whether the Union Government has initiated any action for starting the said system in the country;
- (d) if so, the details thereof; and
- (e) whether the State Governments have made any proposals in this regard and if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) and (b): The details of number of democratic countries of the world where there is system of compulsory voting are not available with the Government.
- (c): No, Madam,
- (d): Does not arise,
- (e): No, Madam.